## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1483/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Siddharth International

V/s

Lakeland Chemicals (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

(1) Phuige herchant Mugh

1/16 Apex New Pauliers

for larporale debtar

(2) Hiranjon Deshpande.

For petitioner Minjunt

## **ORDER**

## CP No. 1483/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. Corporate Debtor is also present.

At request of both parties, stating that settlement is likely to happen, list this matter on **05.01.2018**, for reporting settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)